

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 51  
TO BE ANSWERED ON 04.02.2019**

**RELEASE OF FUNDS UNDER VARIOUS SCHEMES**

**†51. SHRI KIRTI AZAD:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the funds released to Darbhanga, Bihar under various schemes of the Ministry during each of the last four years and the current year;**
- (b) whether the said funds have been utilized under the concerned schemes;**
- (c) if so, the details thereof along with the details of the schemes which have been completed or are on the verge of completion; and**
- (d) the reasons for non-completion of the schemes, if any?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d): The Ministry of Labour & Employment, through its Labour Welfare Organizations across the country including Bihar, implements welfare schemes relating to housing, education and health for beedi workers, mica mine workers, limestone & dolomite mine workers, iron ore manganese, chrome ore mine workers and cine workers. These schemes were earlier administered through 5 Welfare Cess and Welfare Funds under various Cess Acts of Parliament. Now, these cesses have been abolished/subsumed in GST and the welfare schemes have been retained with funding from the Consolidated Fund of India. Salient features of these welfare schemes are as follows:**

**Contd...2/-**

- (i) Integrated Housing Scheme: Subsidy of Rs.1,50,000 for construction of a new house is provided to the workers in installments.**
- (ii) Education Scheme: Financial Assistance varying from Rs.250 to Rs.15,000 per year is provided to the wards of the workers studying in classes I to XII or pursuing non-professional and professional degree/graduate/post graduate courses.**
- (iii) Health Scheme: Health care facilities are provided to the workers and their dependents through 10 hospitals and 286 dispensaries under Labour Welfare Organizations all over the country. In addition, reimbursement of expenditure for specialized treatment taken in Government recognized hospitals is also provided.**

**The details of funds released to the Darbhanga, Bihar under Integrated Housing Scheme and Scholarship Scheme during each of the last four years and the current year is at Annexure.**

**\***

**\*\*\*\*\***

**Annexure**

**Annexure referred to in reply to parts (a) to (d) of Lok Sabha Un-starred Question No. 51 for 04.02.2019 regarding release of funds under various schemes by Shri Kirti Azad.**

<b>Year</b>	<b>Amount in Integrated Housing Scheme</b>	<b>Amount in Scholarship</b>
2014-15	NIL	10,000
2015-16	4,00,000	NIL
2016-17	NIL	14,570
2017-18 & 2018-19	NIL	NIL

\*\*\*\*\*